

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,  
TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 22<sup>nd</sup> February, 2012.

No. HC.VII-143/2011/ 1231 /A # # In partial modification of the earlier Notification No. HC.VII-143/2011/ 1024 /A, dated 16.02.2012 the following High Court Staff as well as Subordinate Court Staff of Assam are directed to attend the "**Staff Development Programme**" to be conducted by the Assam Institute of Management, w.e.f. 28<sup>th</sup> February, 2012 to 2<sup>nd</sup> March, 2012, at Hotel Alankar, Chandmari Colony, Guwahati -3 and to report at the venue positively at 9 A.M. on 28<sup>th</sup> February, 2012, instead of 10 A.M. as notified earlier vide notification No. HC.VII-143/2011/ 1024 /A dated 16.02.2012.

The participant staff except the staff of Kamrup district will be entitled to TA & DA as admissible under the Rules.

**Staff of Gauhati High Court**

Sl.No	Name	Designation
1.	Smti. Panchai Sarma	SAA, Establishment Section, Gauhati High Court, Guwahati.
2.	Smti. Christellyn Marak	SAA, Despatch Section, Gauhati High Court, Guwahati
3.	Shri B.B. Goswami	SAA, Civil Appeal Section, Gauhati High Court, Guwahati
4.	Shri Tomizudin Ahmed	SAA, Judges' Library, Gauhati High Court, Guwahati
5.	Smti. Jitumoni Thakuria	SAA, Civil Rule Disposal, Gauhati High Court, Guwahati
6.	Shri Bipul Medhi	SAA, Correspondence Section, Gauhati High Court, Guwahati
7.	Shri Diganta Goswami	JAA, Accounts Section, Gauhati High Court, Guwahati
8.	Shri Shoubhik Bhattacharjee	JAA, Appointment Section, Gauhati High Court, Guwahati
9.	Shri Dipak Haloi	JAA, Crl. Appeal Section, Gauhati High Court, Guwahati
10.	Shri Satya Ram Boro	JAA, Civil Rule Pending, Gauhati High Court, Guwahati

**Staff of the Subordinate Judiciary of Assam**

Sl.No	Name	Designation
1.	Sri Anil Sarma	Head Asstt., office of the District & Sessions Judge, Barpeta
2.	Sri Pankaj Das	Head Asstt., office of the District & Sessions Judge, Nalbari
3.	Md. Siddique Ali	U.D. Asstt., office of the District & Sessions Judge, Nalbari

		Sessions Judge, Nalbari
4.	Sri Sankar Bhuyan	Sheristadar I/C, office of the District & Sessions Judge, Nagaon
5.	Smti Panchu Mech	Head Asstt., office of the District & Sessions Judge, Sonitpur
6.	Md. Abdul Haque	Sheristadar, office of the District & Sessions Judge, Kamrup
7.	Sri Khargeswar Deka	Head Asstt., office of the District & Sessions Judge, Darrang
8.	Sri Bishnu Prasad Gogoi	Head Asstt., office of the District & Sessions Judge, Dhemaji
9.	Sri Babul Bailong	Senior Asstt., office of the District & Sessions Judge, Dibrugarh
10.	Md. Abdul Haque	Sheristadar, office of the District & Sessions Judge, Goalpara
11.	Smti Sabita Ghose	U.D. Asstt., office of the District & Sessions Judge, Goalpara
12.	Sri Madhab Bayan	L.D. Asstt., office of the District & Sessions Judge, Udalguri
13.	Sri Tarun Buragohain	U.D.Asstt., office of the Chief Judicial Magistrate, Dibrugarh.
14.	Sri Tarun Ch. Deka	Supervisory Asstt., office of the Chief Judicial Magistrate, Morigaon.
15.	Sri Dilip Narzary	Sr. L.D.Asstt., office of the Chief Judicial Magistrate, Sonitpur
16.	Sri Upen Hazarika	U.D.Asstt., office of the Chief Judicial Magistrate, Golaghat.
17.	Sri Suren Barman	Sr. Asstt., office of the Chief Judicial Magistrate, Nalbari
18.	Sri Tapash Kr. Adhikary	U.D. Asstt.,(J.P.No:2) office of the Chief Judicial Magistrate, Goalpara
19.	Sri Biswa Singh Brahma	U.D.Asstt., office of the Chief Judicial Magistrate, Kokrajhar
20.	Sri Ganesh Brahma	U.D. Asstt., office of the Chief Judicial Magistrate, Udalguri

Further, the participant staff are directed to furnish the feedback report on completion of their training programme to this Registry immediately.

By order,

Sd/- Shri A. R. Tapadar  
**DY.REGISTRAR(G & C)**